

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Akzo Nobel Industrial Chemicals BV
Vs
Oren Hydrocarbons Pvt Ltd

MAIN PETITION NUMBER : IBA/938/2019
(IA/MA) APPLICATION NUMBERS

IA/885(CHE)/2024

ORDER

Present: Ms. Poornima Devi, Ld. Counsel for Applicant.
Ms. Dharanyasri, Ld. Counsel for Respondent/Liquidator

Ld. Counsel for the Applicant on instructions from the Applicant submits that she withdraws the application.

Recording the above submissions, IA/885(CHE)/2024 is **dismissed as withdrawn**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)